

तत्काल

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

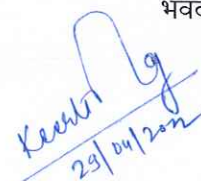
Scientist C (Elect.)/AO (I/C),
For Sc. In-Charge, National Test House (ER),
Kolkata, Block – CP, Sector – V,
Kolkata – 700 091

**Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021
(as on 31.12.2021)-reg.**

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (**in original**) for the year **2021** (as on 31.12.2021) in respect of Smt. Richa Kundra, Assistant Director, working in Food Safety and Standards Authority of India on “deputation on Foreign Service terms” basis for further necessary action at your end.

भवदीय


23/04/2022

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Smt. Richa Kundra, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1.Name of Officer (in full) - Mrs RICH A KUNDRA

3. Present post held(with date)- Assitant Director(Technical)

2.Service to which the officer belongs - Group A ,Gazetted

4. Present Pay - ₹ 84,900/- basic Group 10

5. Date of Appointment -On Deputation from 20 July ,2021

6. Date of Birth - 23.07.1971

Name of District, Sub Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value +	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase,lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Mauza Umred District Nagpur, Maharashtra	Plot No.192, 193sq.m. Residential	2.5 Lakh,25-4-2011	Rs.6-7 Lakhs	Self name	ThruPrivate Party M/sGauri Stones crusher and construction, Umred (No official relation)	Nil	Due intimation was given under Rule18(2) of CCS Conduct rule
SectorB-5 & B-6 ,Tronica City LoniGhaziabad ,U.P.	Plot No.C-200, 165.6sq.m Residential	Rs. 13,84,430/- excluding interest 9-9-2011	Rs. 20-22 Lakhs	Self name	UPSIDC Ltd, Govt of U.P.Payments are being madein installments(no. official relation)	Nil	-do-
Kamal Vihar CGHSLtd ,PlotNo.5,Sector-7, Dwarka,N.D.110075	Flat No. 562,2BHK Flat ,62.56sq. m., Residential	Rs.Nine Lakh ,2003	Rs75-80 Lakhs	Co-Partner With Husband	By becoming member of Co-Operative Society,Membership acquired by spouse	Rs.1,74,000/-	Half of the income given to Undersigned and reflected In IT returns

Signature
Name
Designation

Mrs. Richakundra
Assitant Director(Technical)

Date 28.01.2022

Note 1) *In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

2) ** Includes short term leases also.

3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.

4) All columns should be filled duly typed neatly.

5) To be submitted in triplicate.